

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 971 OF 2017 IN
APPEAL NO. 198 OF 2017**

Dated: 13th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Association of DVC HT Consumers of Jharkhand ...Appellant(s)
Vs.
Jharkhand State Electricity Regulatory ...Respondent(s)
Commission & Anr.**

Counsel for the Appellant(s) : Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-2

ORDER

Learned counsel for the respondents state that the connected matters are coming up for hearing on 26.02.2018.

List the main matter for hearing on **26.02.2018**. All the contentions raised by the appellant in the application (IA No. 971 of 2017) are kept open.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**